SHRI K. R. GANESH: Sir, we have informed the Bangla Desh Government that we will able to meet the immediate requirements of Bangla Desh. As far as their long-term requirements are concerned, due to our commitment with the Reserve Bank of India which is very large, we will inform them that we can at the moment meet only their immediate requirements. Sir, as far as the second question is concerned, the total cost of printing of all the currency will be about Rs. 110 lakhs. He has asked about profit. Of course, Sir, due to this commercial organization there is a 10 per cent profit put over it. But the basic fact is that the entire cost will be debited against Rs. 25 crores grant made to the Bangla Desh Government by the Ministry of External Affairs.

SHRI BABUBHAI M. CH1NAI: In view of the fact that we ourselves are feeling shortage of coins, etc. will the hon. Mnisler enlighten us whether they have undertaken to mint coins also?

SHRI K. R. GANESH : This question relates to currency.

SHRI BABUBHAI M. CHINA1 : Don't coins come under currency ?

SHRI K. R. GANESH: No . . (Interruptions).

SHRI BABUBHAI M. CH1NAI : Does currency include coins or not ?

MR. CHAIRMAN: Mr Chinai, the question relates to the printing of currency notes. It does not relate to the entire currency in the country.

Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

FOREIGN COLLABORATION AGREEMENTS

- 157. SHRI KALYAN ROY: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that the amount of foreign investment through various joint collaboration ventures has been increasing; if so, the amount of foreign investment through such collaboration during the vears 1968-69; 1969-70; and 1970-71; and
- (b) the details of the steps Government have taken to plug the drain of foreign exchange through these collaboration agreements!

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN): fa) According to tentative

estimates, the inflow of capital against issue of equity shares to non-residents during the years 1968-69 and 1969-70 was as under:—
(Rs. in crores)

Year		Amount
1968-69	 	16.00
1969-70	 	10.00

Similar estimates for the year 1970-71 are not yet available.

(b) All these investments have been made with Government's specific approval and, as the Honourable Member is aware, no approval is given without making sure that the balance of advantage lies in allowing the collaboration. The question of plugging any drain of foreign exchange on account of such approved collaborations does not arise.

REPAIR AND SERVICE FACILITIES FOR AIRCRAFT

*159. SHRI A. G. KULKARNI : SHRI VITHAL GADGIL : MISS SUSHILA MANSUKH-LAL DESAI :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to refer to the reply to Starred question No. 201 given in the Rajya Sabha on the 27th July 1971 and state:

- (a) what further steps have since been taken to improve the facilities for repairs and servicing of aircraft; and
- (b) whether any assessment has been made about the losses incurred by Indian Airlines due to the non-availability of planes for commercial flights?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) The facilities available with Indian Airlines for repair and servicing of aircraft are adequate.

(b) The licet oi Indian Airlines is fully operational except for planes under maintenance or repairs or those old planes which are earmarked for being phased out.

PAYMENT OF LATE DUTY ALLOWANCE TO GATZETTED OIEK I RS

* 160. SHRIMATI PRATIBHA SINGH:
Will the Minister of FINANCE be pleased to state

(a) whether it is a fact that the non-gazetted officials in the Central Government offices drawing basic pay Rs. 350/- p. m. and above are entitled to draw overtime allowance for